

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 609 of 2003

Wednesday, this the 3rd day of December, 2003

CORAM

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. Joseph M.J,
S/o John Manakkaparambil,
Trained Graduate Teacher (Biology),
Kendriya Vidyalaya, Port Trust, Kochi-682003
residing at Manakkaparambil, Mariya Bhavan,
Sub Station Road, Vallakom,
Vaikom - 686 146Applicant

[By Advocate Mr. K.P. Dandapani]

Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi - 110 016
2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, IIT Campus,
Chennai - 600 036
3. The Principal,
Kendriya Vidyalaya, Port Trust,
Kochi - 682 033

.... Respondents

[By Advocate Mr Paul Abraham Vakkanal for M/s Iyer & Iyer]

The application having been heard on 3-12-2003, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

When the matter came up for consideration for disposal, learned counsel for the applicant has submitted that in view of the order No.F.19-287(3)/2003-KVS(L&C)/Estt.II dated 6/7-11-2003 cancelling the impugned Annexure A1 order dated 18-7-2003, the applicant's grievance stands redressed and that accordingly the OA has become infructuous. It is, therefore, submitted that the OA may be closed as infructuous.

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2. I have gone through the order dated 6/7-11-2003 produced by the learned counsel for respondents. The impugned transfer order appears to have been cancelled by the above order. Having regard to the submissions made by the learned counsel for the applicant and the respondents, the Original Application is closed as infructuous. No order as to costs.

Wednesday, this the 3rd day of December, 2003



T.N.T. NAYAR
ADMINISTRATIVE MEMBER

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